

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2463
ANSWERED ON:07.12.2012
STRENGTHENING OF ICDS SCHEME
Singh Baba Shri K.C.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted a meeting with the Ministers of Women and Child Development of various States to strengthen the Integrated Child Development Services (ICDS) Scheme;
- (b) if so, the details and outcome thereof;
- (c) whether the Government proposes to revise the rate and quantity of supplementary food being provided to children in Anganwadi Centres; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): As a precursor to the formulation of Ministry's proposal on Strengthening & Restructuring of Integrated Child Development Services (ICDS) Scheme, meetings were held with Ministers and Secretaries of State In-charge of ICDS, on 28th January 2011, 19-20 April 2012, 20-22 July 2012 and 13-14 September 2012 wherein inter-alia, the broad issues, gaps and reforms contemplated under the Strengthening and Restructuring of ICDS, were also discussed.

As a culmination of several consultations held in this regard, the Government approved the proposal for Strengthening & Restructuring of ICDS Scheme on 24.9.2012. The Administrative approvals in this regard have since been issued to the States/UTs.

Restructured and Strengthened ICDS will be rolled out in all the Districts in three years as per following details:

- (i) In 200 high burden districts in the first year (2012-13);
- (ii) In additional 200 districts in second year (2013-14) (i.e. w.e.f. 1.4.2013) including districts from special category States and NER;
- (iii) In remaining districts in third year (2014-15) (i.e. w.e.f. 1.4.2014).

(c) & (d): Under the Strengthened and Restructured ICDS, the rates of supplementary nutrition have been revised as follows:

Sl.No. Category Revised Norms (per beneficiary per day)
as per phased roll out

1. Children (6-72 months) Rs.6.00

2. Severely underweight children Rs. 9.00
(6-72 months)

3. Pregnant women and Nursing mothers. Rs.7.00

The revised rates would follow the phased implementation over the 3 years of the Strengthened and Restructured ICDS on the existing cost sharing ratio of 50:50 between the Centre and the States other than NER where it will continue to be on 90:10 basis.